SHRI P. C. SETHI: The licence was granted only after the recommendation of the Madras Government, but later on when it was shifted to Bombay the Madras Government was also consulted.

SHRI K. SANTHANAM: Is it not a breach of faith to have the licence cancelled thus?

SHRI P. C. SETHI: As we are short of this particular material, we wanted to expedite its production, and keeping that in view the licence was allowed to be shifted to Bombay.

SHRI ARJUN ARORA: May I know why it was' expected that the mere shifting of the plant from Madras to Bombay would make it a viable unit?

SHRI P. C. SETHI: They gave their own description about the viability especially after the Bhadravati project coming into being, because the Bhadravati project would be producing about 77,000 tons of alloy steel, and secondly there was the question of limited availability of scrap on account of the various electrical furnaces of the Bhadravati project coming in the South.

SHRI A. D. MANI: Am I right in inferring that this is the kind of planning which the Ministry of Steel and Heavy Industries is doing, namely, when a project report is submitted, it does not examine it carefully, it sanctions the project then technical difficulties arise, and then the project is revised and the site is shifted? Am I right in saying that this is all on account of defective and careless planning of this Ministry of Steel and Heavy Industries?

SHRI P. C. SETHI: I would very humbly submit that this is not defective planning. The project report was that of a private party, and as soon as the question of economic viability came to the fore, it was allowed to be shifted. It was proper planning.

## पीकिंग जाने वाले झांतिदल के सदस्यों के भाषरण

\* १५. श्वी ए० बी० वाजपेयीः क्या गृह-कार्य मंत्री यह बताने की क्रुपा करेंगे किः

(क) क्या सरकार का व्यान दिल्ली से पीर्किंग को यात्रा पर निकले शांतिदल के कतिपय सदस्यों के भाषणों की खोर आकृष्ट किया गया है जिन में छात्रों से एन० सी० सी० में शामिल न होने और चीन को आक्रमणकारी न कहने की अपीलें की गई हैं; और

## (ख) यदि हां, तो क्या सरकार के इस सम्बन्ध में कोई छानबीन की ?

## SPEECHES OF MEMBERS OF PEACK MISSION TO PEKING

•95. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government's attention has been drawn to the speeches made by certain members of the peace mission which has left Delhi for Peking in which appeals have been made to the students not to join the N.C.C. and not to call China an aggressor; and

(b) if so, whether Government have made any investigation in this regard?]

गृह-कार्य संत्रालय में राज्य मंत्री (श्री ग्रार० एम० हजरनवीस ) : (क) जी हां ।

(ख) उत्तर प्रदेश में, जहां ये भाषण किये गये हैं, वहां की सरकार ने इस मामले पर गौर किया है।

ttTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHM R. M. HAJARNAVIS): (a) Yes.

f[] English translation.

आदी ए० बी० वाजवेयी : क्या में जान सकता हूं कि उत्तर प्रदेश सरकार ने इस मामले पर गौर करने के बाद इस बात की पुष्टि की है कि इस प्रकार के भाषण दिये गये जिनमें विद्यार्थियों को कहा गया है कि वे एन० सी० सी० में शामिल न हों ? म्रीर यदि हां, तो क्या इस प्रकार कहना सरक्षा अधिनियमों के प्रतिकुल नहीं है ?

श्री लाल बहादर : जी हां, उत्तर प्रदेश सरकार से यह मालूम हुआ है कि कुछ इस प्रकार के व्याख्यान उन्होंने दिये है। फिर भी उन लोगों ने यह भी कहा है कि हमने जो कहा उसकी पूरी जानकारी सरकार के पास नहीं पहुंची है। उत्तर प्रदेश सरकार की तरफ़ से उन के एक उप-मंत्री भी श्री शंकर राव देव जी से मिलने गये ग्रीर उन्हें बतलाया कि हमारे पास इस तरह की रिपोर्ट आई है कि ऐसे व्याख्यान देने से एक तरह से कठिनाई पैदा करनी होगी । 12.

SHRI NT. S. AVINASHLINGAM CHETTIAR: Can the Minister explain it in English?

SHRI LAL BAHADUR: Yes, Sir. We have received reports from the U.P. Government that some such speeches were made by one or two members among the peace marchers, but the peace marchers have also conveyed that their speeches wer<sub>e</sub> not fully reported, and the Government is not fully aware of the other side of the picture. The U.P. Government sent one or its Deputy Ministers to Shankar Rao Deoji, the leader of the marchers, and he had conveyed o him that this kind of speech or speeches would cause considerable embarrassment to Government.

SHRI A. B. VAJPAYEE: In view of the fact that these peace marchers

have crossed Uttar Pradesh and have entered into West Bengal, may I know whether the Central Government has formulated any policy in regard to them?

SHRI LAL BAHADUR: Sir, we have not specially adopted any policy. Naturally we have left it to the good sense of these public men or public workers to be careful and cautious in their speeches, but I must say that we do not want to ban their moving about or going from one place to another. After all in this country of Gandhiji we cannot stop the preaching of non-violence and the horror of war. But it is up to them to take everything into consideration in the present context of things and address the people.

SHRI A. B. VAJPAYEE: May I submit that the hon. Minister is mixing up issues? Nobody has asked that they should not preach non-violence, but I have a letter from a senior Professor of the Aligarh University in which he says that the students were openly appealed to not to join the N.C.C. Is it preaching of non-violence or subversion of the defence effort?

SHRI LAL BAHADUR: It is certainly part of non-violence to say that no o<sup>n</sup>e should take training in arms. The hon. Member has to realise that I am not supporting this side or that side, but intellectually it is certainly entertainable that a person who believes in nonviolence can say or can preach that training in arms should not be taken. But the main point the hon. Members have to consider is what effect their speeches have produced. I do not want to say much on that. We give that freedom. The point is whether they convert people to their point of view. If they do so, Government will have to consider; otherwise not.

SHRI M. S. GURUPADA SWAMY: The peace marchers seem to have proceeded on the assumption that the Government of China is different from the people of China and in their endeavour to establish friendship

Sum LAL BAHADUR: Well, Sir, even our Prime Minister has said that we can make some distinction between the people and the Government. Of course their objective is more or less what the hon. Member has stated but may I tell the House that the Chinese Government have made up their mind that they will not allow the peace marchers to enter China. That is No. 1. And if I am right, I am told that they have told the East Pakistan Government that they will consider it an unfriendly act if the peace marchers are allowed to pass through East Pakistan to China.

SHRI ARJUN ARORA: May I know if it is only one member of this friendship march who has been indulging in objectionable speeches and whether that member is one American, Mr. Lazar?

SHRI LAL BAHADUR: Yes; from the reports I find that he has made speeches containing objectionable remarks.

SHRI B. K. P. SINHA: In view of the fact that the Chinese Government have made it very clear that they will not permit the peace marchers to enter Chinese territory the freedom that the Government of India gives to these peace marchers to move about is meaningless because the idea was that they would convert both the people of China and India to peace. But if you give them freedom unilaterally to move about in India that means you give them freedom to convert the already peaceful and nonviolent people in India to be more peaceful, and more non-violent and you give them freedom to break the *will of* the Indian people to arm. SHRI LAL BAHADUR: The principle of non-violence fundamentally believes in conversion and it always gives a long rope. So they hope that the Chinese may ultimately reconsider their views and change them.

SHRI B. D. KHOBARAGADE: May I know whether it is a fact that the peace marchers have been indulging in pro-Peking propaganda stating that China has not committed aggression and that China is a peace-loving country and have the Government considered the effect of it on the morale of the people? May I also know whether these speeches have caused any hindrance to defence preparations and, if so, what steps do the Government propose to take?

SHUT LAL BAHADUR: Well, Sir, personally speaking, I have not gone through the reports of the speeches but I must say that if such remarks had been made I would beg of the peace marchers to fuly understand the Government of India's case. They must go through all the letters exchanged between India and China and some other literature as well. Really it is unfortunate and wrong on the part of peace marchers that they make speeches without fully knowing and understanding the case of India. It is absolutely wrong to say, Bir, that India and China could be put on the same level in so far as aggression is concerned.

SHRI FARIDUL HAQ ANSARI: The hon. Home Minister has enunciated a very dangerous policy. In view of that may I know whether the Government of India will allow free propaganda for this sort of non-violence against the Government of India's declared defence policy?

SHRI LAL BAHADUR: No, Sir. It all depends on who does it. If Faridul Haq Ansari Sahib will do it we will have to take action against him but not against those who have nothing to do with any political work or any direct political action.

to Question\*

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†[श्री ए० एम० तारिकः यह सवाल है।]

[RAJYA SABHA]

श्री सभापति : बिलकुल नहीं है, ग्राप बैठ जाइये ।

شری اے - ایم - طارق : انہوں نے یہ فرمایا تھا کہ یہ لوگ عدم تھدد کا پرچار کرتے ھیں . . .

†[श्रो ए० एम० तारिकः उन्होंने यह फरमाया था कि यह लोग मदम तशदद्दु क मचार करते हैं...]

श्वी सभापति : हां, मेंने सुना ।

کری اے - ایم - طارق : اس لئے میں کہتا ھوں کہ جب یہ لوگ ملک میں عدم تشدد کا پرچار کرتے ھیں اور ھم سے یہ کہتے ھیں کہ این - سی - سی - میں مت جاؤ ...

†[श्री ए० एम० तारिक : इस लिए मैं कहता हूं कि जब यह लोग मुल्क में ग्रदम तशदुद का प्रचार करते हैं भौर हम से यह कहते हैं कि एन० सी० सी० में मत जाग्रो ...]

श्वी सभापति : यह मालूमात हासिल करने का सवाल नहीं है । यह खयालात पर बहस है श्रीर इस वक्त यहां बहीं हो सकती ।

## PURCHASE OF UNIFORMS FOR CLASS IV EMPLOYEES FROM LOCAL MARKET

•96. SHRI LILADHAR BAROOAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Heads of Departments are authorised to purchase cloth for uniforms supplied to class IV employees from the local market; and

(b) what is the period for which jersies and socks are issued to these employees?

شرمی اے - ایم - طارق : yej9 داخلة في يه فرمايا م دماية حضرات ملک میں نان رائلڈس یعلی عدم تشدد کا پرچار کر رہے ھیں -جب ایک طرف پاکستان نے بھ کہا ہے کہ ان کو پاکستان ہے گذرنے نہیں دیں کے ، چین وہ جانا نہیں چاہتے هدن اور وهان پې**نچ** بېۍ نېدن سکتے هیں لهکن میں وزیر داخله کی توجه اس طرف دلانا جاهتا هور که جب کشید پر هناه هوا اتها اس وقت دلیا کے سب سے بوے عدم تشدد کے حامی مہاتما کاندہی نے یہ کہا تھا کہ ملک كو هتههار إستعمال كرنا چاهكم تو اص خطرہ کے پیش اطر جب کہ چیں نے هم پر حمله کبا ہے یہ لوگ یہ کہه کرکے . . ک

ं[श्वी ए० एम० तारिक : वजीर दाखला ने यह करमाया है कि यह हजरात मुल्क में नान वायलेंस यानी मदम तशद्दुद का प्रचार कर रहे हैं। जब एक तरफ पाकि-स्तान ने यह कहा है कि उन को पाकिस्तान से गुजरने नहीं देंगे। चीन वह जाना महीं चाहते हैं और वहां पहुंच भी नहीं सकते हैं लेकिन में वजीर दरवला की तवज्जो इस तरफ दिलाना चाहता हूं कि जब कश्मीर पर हमला हुआ था उस वक्त दुनिया के सब से बड़े अदम तशद्द के हामी महात्मा गांधी वे यह कहा था कि मुल्क को हथियार इस्तेमाल करना चाहिए तो इस खतरे के पेशे नजर जब कि चीन ने हम पर हमला किया है यह लोग यह कह करके...]

**अयो सभापति** : यह सवाल नहीं है ।

شرى اے - ایم - طارق : یہ سوال ہے -

t[] Hindi transliteration.

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